

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **GLOBAL MEDICINES LTD.**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>M/S. GLOBAL MEDICINES LTD.</b>
2.	Date of incorporation of corporate debtor	02/03/1994
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24230GJ1994PLC021466
5.	Address of the registered office and principal office (if any) of corporate debtor	N.H.No.-8, Near Sadanshah Pir, Gutal Road, TA.- Nadiad, Uttarsanda, Kheda Gujarat, India, 387370
6.	Insolvency commencement date in respect of corporate debtor	05/12/2025
7.	Estimated date of closure of insolvency resolution process	03/06/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name:</b> Mahendra Prasad Jindal <b>Reg. No.:</b> IBBI/IPA-001/IP-P00616/2017-2018/11073
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: B-501, Safal Pegasus, 100ft Ring Road, Prahalad Nagar, Ahmedabad, Gujarat-380015 <b>Email:</b> mpjindal@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: B-501, Safal Pegasus, 100ft Ring Road, Prahalad Nagar, Ahmedabad, Gujarat-380015 Email: cirp.globalmedicinesltd@gmail.com
11.	Last date for submission of claims	19/12/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	Relevant Forms and Details of authorized representatives are available at:	(a) Relevant forms are available at <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) N.A.

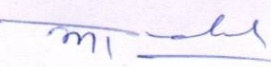
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Global Medicines Ltd. on 05/12/2025.**

The creditors of **M/s. Global Medicines Ltd.** are hereby called upon to submit their claims with proof on or before 19/12/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

  
Mahendra Prasad Jindal  
Interim Resolution Professional  
In the matter of Global Medicines Limited.  
Reg. No.- IBBI/IPA-001/IP-P00616/2017-2018/11073  
AFA valid upto 31/12/2025



Date: 06/12/2025  
Place: Ahmedabad

**WESTERN RAILWAY - AHMEDABAD DIVISION**

**E-AUCTION FOR LEASING OUT PARCEL SPACE**  
E-Auction for leasing out Parcel Space in possession of trains originating over Ahmedabad Division has been invited. The catalogue has already been published on IREPS website. The details are furnished as under:

Type of Contract: Parcel

Catalogue No.	Category	Date & Time of E-Auction
Lease-ADI-19-25	Parcel-SLR	E-Auction for all Lots will start at 10:00 hours on 22.12.2025
Lease-ADI-20-25	Parcel-SLR	E-Auction for all Lots will start at 10:00 hours on 23.12.2025

Note: Prospective bidders are requested to visit e-Auction Leasing module on IREPS website (www.ireps.gov.in). The Lot-wise details are available therein under the above-mentioned Catalogue No. Initial Cooling Off Period is 30 minutes. Successive Lot Closing Interval is 10 minutes. Lot-wise Closing Time can be viewed in e-Auction module of IREPS.

Like us on [Facebook.com/WesternRly](#) | Follow us on [Twitter.com/WesternRly](#)

**WESTERN RAILWAY AHMEDABAD DIVISION**

**ELECTRICAL WORK IN CONNECTION WITH PROVISION OF STANDARD POWER SUPPLY SOCKETS**

**E-TENDER NOTICE No. Sr. DE/EA/ADI/38/25-26** Date: 05.12.2025 Tender No.: EL-50-1-ADI-T-46 -2025-26 Name of work: Electrical work in connection with provision of standard power supply sockets at Track Machine Slidings over the Ahmedabad Division. Estimated cost: ₹ 1,54,91,311/- Earnest Money: ₹ 2,27,500/- Date and time of submission: Not later than 15:00 Hrs. of 31.12.2025 Date and time of opening: 31.12.2025 at 15:30 Hrs. Address of the office: Sr. Divisional Electrical Engineer, D.R.M. Office (W.R.), Near Chamunda bridge, Opp: G.C.S. Hospital, Naroda Road, Amdapura, Ahmedabad-382345. Website details: [www.ireps.gov.in](#) ADI 222

Like us on [Facebook.com/WesternRly](#)

**WESTERN RAILWAY AHMEDABAD DIVISION**

**OHE MODIFICATION WORK**

**E-TENDER No. DE/ET/ADI/25 (2025-26) dttd. 05.12.2025** Name of work: OHE modification work in connection with extension of existing lines in 'C & W yard' at Gandhidham and LC elimination & ROB work in Lahaat-Gandhidham - Adesar section. Estimated cost: ₹ 1,50,20,298.00/- Earnest Money: ₹ 2,25,100/- Date and time of submission: Not later than 15:00 Hrs. of 02.01.2026 Date and time of opening: 02.01.2026 at 15:30 Hrs. Address of the office: Sr. Divisional Electrical Engineer, D.R.M. Office (W.R.), Near Chamunda bridge, Opp: G.C.S. Hospital, Naroda road, Amdapura, Ahmedabad-382345. Website details: [www.ireps.gov.in](#) ADI 224

Like us on [Facebook.com/WesternRly](#)

**FORM A**  
**PUBLIC ANOUNCEMENT**  
(Under Regulation of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF GLOBAL MEDICINES LTD.**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	M/S. GLOBAL MEDICINES LTD.
2. Date of incorporation of corporate debtor	02/03/1984
3. Authority under which corporate debtor is incorporated / registered	ROC, Ahmedabad
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U24230GJ1984PLC022486
5. Address of the registered office and principal office of any of corporate debtor	21/21-B, Near Sachdevhai Tr. Gated Road, N. Nallas, Udhvavala, Panchajanya, Gajra, 380370 (GJ) 31/12/2025
6. Insolvency commencement date in respect of corporate debtor	03/06/2025
7. Estimated date of closure of insolvency resolution process	
8. Name and registration number of the insolvency professional acting as interim insolvency professional	Name: Mahendra Prasad Jindal Reg. No.: BB/INROD/IP/PO0616/2017/2018/12073
9. Address and e-mail of the interim insolvency professional, as registered with the Board	Addr: B-505, Safal Program, 100N Ring Road, Panchajanya, Ahmedabad, Gujarat-380015 Email: <a href="mailto:cmr@mahendraprasadjindal.com">cmr@mahendraprasadjindal.com</a>
10. Address and e-mail to be used for correspondence with the interim insolvency professional	Addr: B-505, Safal Program, 100N Ring Road, Panchajanya, Ahmedabad, Gujarat-380015 Email: <a href="mailto:corp.globalmedicines@india.com">corp.globalmedicines@india.com</a>
11. Classes of creditors, for any class (file of submission (ISA) of section 21, as ascertained by the interim insolvency professional	N/A
12. Names of insolvency professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N/A
13. List date for submission of claims	03/12/2025
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) N/A

Note is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Global Medicines Ltd. as on 03/12/2025. The creditors of M/s. Global Medicines Ltd. are hereby called upon to submit their claims with proof on or before 03/12/2025 to the interim insolvency professional at the address mentioned against entry No. 13.

All other creditors may submit their claims with proof by electronic means only. All financial creditor(s) belonging to a class as listed against the entry No. 12, shall indicate his choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05.12.2025  
Place: Ahmedabad  
In the matter of Global Medicines Limited.  
Reg. No.: BB/INROD/IP/PO0616/2017/2018/12073  
Mahaendra Prasad Jindal  
Interim Resolution Professional  
IBBI No.: BB/INROD/IP/PO0616/2017/2018/12073  
A-14 valid upto 31/12/2025

**matrimonials**

**IMPORTANT**

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**Groom**

**BRAHMIN**

Upper Casts Beautiful Tall Educated Girl for US Citizen Sarawat Brahmin Boy 1996 Born, 9 Senior IT Engineer WhatsApp: +91 623-920-8990  
050279198-1

**GENERAL**

Jaiswal Unmarried girl 40 yrs 5'3" Nonveg food MBA wkg at Pune salary 13 lakhs Castle No Bar Daughter of Army col Mob 9414331138  
050279198-1

**MADHYA GUJARAT VIJ COMPANY LIMITED**

An ISO 9001 : 2008 Certified Company  
CIN: U40102GJ2003CC000207  
Regd. Office- 3<sup>rd</sup> Floor, S.P. Vidyal Bhavan, Race Course, Gandhinagar, Ahmedabad

**TENDER Notice NO: MGVCL/Civil/Const/Borsad/2025/09**  
Online tenders for "Construction of 1 nos Type3 (G+3) Quarters Block With Lift, water sump, Compound wall RCC Road etc. with electricals in 66 KV Borsad S/S Beside Borsad Division office for GETCO. (Tender ID No. 247979)". Tender documents with enclosures is available on web site URL [www.gseb.com](#) "Tenders-MGVCL-Corporate Office" and [www.mgvcl.com](#) and [www.tender.nprocure.com](#). It is compulsory for all bidders to submit their tender documents in online only and price bid must be filled only online within scheduled time. Tender fee and EMD must be submitted by RTGS/NEFT Online only within stipulated time.  
Note: Be in touch with above websites till opening of tender.  
Chief Engineer (Projects), MGCVL

**Government of Gujarat**  
**Narmada Water Resources Water Supply & Kalpasar Department**  
**Tender Notice No. 11 of 2025-26**

The Superintending Engineer, Rajkot Irrigation Project Circle, Rajkot, under the Executive Engineer, Junagadh Irrigation Project Division, Junagadh, 2/3 Multi-Storeyed Building, Sardar Baug, Junagadh-362001, Phone No. 0285-2630329, invites online tenders from eligible and properly registered contractors for four different works.

Detailed information about these works will be available on the website [www.tender.nprocure.com](#) from 11/12/2025.

For additional information, you are requested to contact this office at the above-mentioned address during office hours, and to visit the above website for filling out the online tender.

The authority to approve or not to approve the tender for this work shall remain unrestricted.

INF-JUNA-847-25

**Classifieds**

**PERSONAL**

**CHANGE OF NAME**  
I the undersigned, **KINJAL SANJAYKUMAR PADARIYA** declare that I have changed my name from **KINJALBEN SANJAYKUMAR PADARIYA** to **KINJAL SANJAYKUMAR PADARIYA** Now onwards I shall be known as **KINJAL SANJAYKUMAR PADARIYA**  
RAJKOT  
Sr. PADARIYA VASHARAMBHAI GOVINDBHAI

**CHANGE OF NAME**  
I the undersigned, **PADARIYA VASHARAMBHAI GOVINDBHAI** declare that I have changed my name from **PADARIYA VASHARAMBHAI GOVINDBHAI** to **PADARIYA VASHARAMBHAI GOVINDBHAI** Now onwards I shall be known as **PADARIYA VASHARAMBHAI GOVINDBHAI**  
RAJKOT  
Sr. PADARIYA VASHARAMBHAI GOVINDBHAI

**CHANGE OF NAME**  
I the undersigned, **PADARIYA VASHARAMBHAI** declare that I have changed my name from **PADARIYA VASHARAMBHAI** to **PADARIYA VASHARAMBHAI** Now onwards I shall be known as **PADARIYA VASHARAMBHAI**  
RAJKOT  
Sr. PADARIYA VASHARAMBHAI

**CHANGE OF NAME**  
I the undersigned, **PADARIYA VASHARAMBHAI** declare that I have changed my name from **PADARIYA VASHARAMBHAI** to **PADARIYA VASHARAMBHAI** Now onwards I shall be known as **PADARIYA VASHARAMBHAI**  
RAJKOT  
Sr. PADARIYA VASHARAMBHAI

**CHANGE OF NAME**  
I the undersigned, **PADARIYA VASHARAMBHAI** declare that I have changed my name from **PADARIYA VASHARAMBHAI** to **PADARIYA VASHARAMBHAI** Now onwards I shall be known as **PADARIYA VASHARAMBHAI**  
RAJKOT  
Sr. PADARIYA VASHARAMBHAI

**BUSINESS**

**STERILIZED HATCHERY MEAL FOR FISH FEED/ FARMING**

Nutritional specification  
Moisture - 8 to 10 %  
Protein - 18 to 20 %  
Fat - 8 to 9 %  
Calcium - 19 to 20 %

Contact:  
**8888829707**

I, VATSLA W/o No 5492989Y  
EX-SEP JADHAV NILESH CHANDRANKANT,  
Residence at 5/5 Gopinath Society, Naroda, Ahmedabad-382345 have changed my name from VATSLA to JADHAV VATSALA NILESH before CH Magistrate  
050279519-1

**"IMPORTANT"**

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**Pradhan Mantri Viksit Bharat Rozgar Yojana will generate new employment opportunities for about 3.5 crore youth.**

**Prime Minister, Narendra Modi**

**ROZGAR YA KAROBAAR SAATH HAI BHARAT SARKAR**

**Pradhan Mantri Viksit Bharat Rozgar Yojana**

**To support generation of over 3.5 Crore job opportunities**

**Benefits for First Time Employees**  
» Incentive of up to ₹15,000 in two installments.

**Benefits for Employers Creating Jobs**  
» Incentive of up to ₹3000 per month for each additional hiring.

For more information  
Visit - [www.pmvbry.epfindia.gov.in](#) or  
Contact - 14480 / 1800-180-1850 (Toll-Free) or  
Scan -

Ahmedabad

CBC 2310/13/0001/2526

**બોરસદ બાર**  
(છેલ્લા પાનાનું ચાલુ)  
એક ઉમેદવારી પત્ર ભવરસિદ્ધ પુરોહિત અને અન્ય ઉમેદવારી પત્ર

તુષાર પટેલનું ફોર્મ ભરવાનું છે. બંને ઉમેદવારો હાલ બોરસદ બારમાં હોદ્દાદારો છે. જેમાંથી ભવરસિદ્ધ પુરોહિત બોરસદ શહેર બાજુના સંગઠનના પૂર્વ પ્રમુખ પણ હતા અને તેમના પત્ની ભવરસિદ્ધ પુરોહિત વોર્ડ નંબર ત્રણમાં બાજુના પૂર્વ કાર્યાલય પર હતા. જ્યારે અન્ય ઉમેદવાર તુષાર પટેલ હાલ બોરસદની બાજુની એપીએમસીના સૌથી વધુ મતે જીતેલા ટ્રિકેટર છે. બોરસદ બાર એસોસિએશનની ચૂંટણીમાં અન્ય મહત્વના પદ માટે પણ બાજુના સમર્થનમાં હોય તેવા ઉમેદવારોએ પણ ઉમેદવારીપત્ર ભરવા છે. આગામી ૯ ડિસેમ્બરે ઉમેદવારીપત્ર પરત ખેંચવાનો છેલ્લો દિવસ છે. બંને બાજુના કાર્યકર્મમાંથી કોણ ઉમેદવારી પત્ર પાછું ખેંચે છે તે ઉપર સી કોર્ટની નજર મંડાયેલી છે. હાલ બોરસદ બાર એસોસિએશનમાં કુલ ૧૮૮ જેટલા સભ્યો છે અને ૧૯ ડિસેમ્બરે તમામ સભ્યો મતદાન કરશે.

**આણંદમાં તારીખ ૨૪ ડિસેમ્બરે જિલ્લા સ્વાગત કાર્યક્રમ યોજાશે**

આણંદ, તા. ૦૬  
આણંદની કલેક્ટર કચેરીના કોન્કરનું હોલ ખાતે આગામી તા. ૨૪ ડિસેમ્બરે સવારે ૧૧ વાગ્યે 'સ્વાગત' કાર્યક્રમ યોજાશે. આણંદ જિલ્લાના નાગરિકોએ જિલ્લા કક્ષાના આ કાર્યક્રમ માટે આગામી તા. ૧૦ ડિસેમ્બર સુધીમાં સંબંધિત

કચેરીમાં અરજ મોકલી આપવાની રહેશે. આ ઉપરાંત અરજદારો સ્વાગત પોર્ટલ પર પણ ઓનલાઇન અરજ કરી શકશે. જિલ્લા 'સ્વાગત'માં અરજ કરતા પહેલા અરજદારે જે કચેરીનો પ્રશ્ન હોય ત્યાં પ્રથમ અરજ કરેલી હોવી જોઈએ. તેમજ જે-તે વિભાગના જિલ્લા કક્ષાના જવાબદાર અધિકારીને કરેલી રજૂઆતની નકલ અને તાલુકા સ્વાગતમાં અરજ કરેલી હોય તો તેની નકલ સહ અરજ કરવા પણ જણાવવાનું છે.

**ટૂકુંનું ટાપર**  
(છેલ્લા પાનાનું ચાલુ)  
થતા દિપક ચૌહાણ (ઉ.વ.૩૦)નું ઘટનાસ્થળે જ મોત નિપજવું હતું. આ બનાવની જાણ થતા મહેમંદવાદ પોલીસે ઘટના સ્થળે દોડી જઈ લાશનું મહેમંદવાદ સરકારી હોસ્પિટલમાં પોસ્ટ મોર્ટમ કરાવ્યું હતું.

આ બનાવ અંગે શિવમ સુશીલ ચૌહાણની ફરિયાદ આધારે મહેમંદવાદ પોલીસે અજ્ઞાપિત વાહન ચાલક સામે યુનો-નોંધી વધુ કાર્યવાહી હાથ ધરી હતી.

**૧૫ ડિસેમ્બરે એસ.પી.યુનીવર્સિટીમાં ૬૮મો પદવીદાન સમારંભ**

આણંદ : આગામી તારીખ ૧૫ ડિસેમ્બરે સવારે ૧૦:૩૦ વાગ્યે એસ.પી.યુનીવર્સિટીમાં ૬૮મો પદવીદાન સમારંભ યોજાશે. આ પ્રસંગે સમગ્રના સમયપાલ અને યુનિવર્સિટીના કુલાધિકારી આચાર્ય દેવવ્રત અને મુખ્ય મહેમંદવાર ડો. મિનેશ શાહ વિરમન અને મેનેજિંગ ડાયરેક્ટર, નેશનલ ડેરી ડેવલપમેન્ટ) ઉપસ્થિત રહેશે. આ સમારંભનું સ્થળ માનવ વિદ્યાભવનના પટંગલામાં યુનીવર્સિટીની સામે રહેશે. આ પદવીદાન સમારંભમાં યુનીવર્સિટીના વિવિધ વિદ્યાલયોના ૧૦૩ વિદ્યાર્થીઓને ગોલ્ડ મેડલ એનાયત કરાશે અને ૧૬,૯૬૩ વિદ્યાર્થીઓને ૧૧ મિલિયન વિદ્યાર્થીઓને અર્નન્ટ પદવી એનાયત કરવામાં આવશે.

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આગામી કોર્ટમાં  
આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં  
આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

આપની આતુરતા નો અંત... જીંદગીના યાદ રહી જાય તેવો અદભૂત જલસો...

તા. ૬ જાન્યુ. ૨૦૨૬, રાત્રે ૭ ક. રાઉનડોલ, આણંદ

ગીત ગઝલની યાદગાર મહેફાલ

જીંદગી એક જલસો છે... જીવી લો

મનહર ઘીયાસ

સાથે શાંત મરખે

Geet Ghazal Nazam

Online Tele Booking & Pay No. : 98254 31235

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં  
આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

અમો પ્રવિણકુમાર ડી. નાણાવટી, એડવોકેટ, રહે. આણંદના તે આ જાહેર નોટીસ આપીને ઈએ છે જે જત મોજે ગામ ભાવેજ, તાલુકો ભાવેજ, જિલ્લો આણંદના ખાતા નંબર : ૧૧૨૨ જેનો સર્વે/બોર્ડ નં. ૨૧૦ જેનું કુલ ૭/૧૨ મુજબનું સેકન્ડ ફે. ૦-૭૩-૮૬ આરે યો.મી. આકાર રૂ. ૬.૫૪ પેસાવાળી ખેતી જમીન (૧) કલ્હીબનીમાં અહેમદશીયાં મલિક, (૨) શબ્દીશીયાં અહેમદશીયાં મલિક, (૩) નાણાવટીમાં અહેમદશીયાં મલિક, મુ. ભાવેજ, જી. આણંદની સંયુક્ત માલિકી કબજા ભોગવવાની તદ્દન બીજા રહિત રાઈટ ટાઈટલ કલ્હીબ મલિકોને સેલેબલ રજાવેલ છે, તેવો વિન્યાસ, ભરોસો અને બાંધકામ આપીને અમારા અસીલને વેચાણ આપવાનું નક્કી કરેલ છે, અને તે હેતુસર અમારા અસીલ સરદ મલિકના રાઈટલ કલ્હીબને સર્ટીફિકેટની માંગણી કરેલી છે.

**પ્રવિણકુમાર ડી. નાણાવટી - એડવોકેટ**  
સંતનુ: ૭/ 11+3, ૬૬૨ અલેક, પીપ્લાસ વેલન્ટી બાગમાં, સરદાર નંચ રોડ, આણંદ તા. ૦૬/૧૨/૨૦૨૫ સ્થળ : આણંદ

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**લગ્ન વિષયક**  
જૈન યુવક, ઓસ્ટ્રેલિયા સીટીઝન વેલસેટેડ

સપ્ટે. 1995 / 5' 11" /  
ઓસ્ટ્રેલિયન Psychologist માટે સુખી સંપાન જે/વેપ/વિન્ડુ ઉચ્ચ જ્ઞાતીના યુવતીના વાલીઓ સંપર્ક કરવા વિનંતી છે.  
ફોન: 8780630113

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**જાહેર નોટીસ**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 5 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF GLOBAL MEDICINES LTD.**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	M/S. GLOBAL MEDICINES LTD.
2. Date of incorporation of corporate debtor	03/03/2014
3. Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28290GJ09490022499
5. Address of the registered office and principal office (if any) of corporate debtor	N/No. 8, Near Sadashah Pt. Gopal Road, N. Lok, Ahmedabad, Gujarat, India, 382370
6. Insolvency commencement date in respect of corporate debtor	05/12/2025
7. Estimated date of closure of insolvency resolution process	03/06/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mahendra Prasad Jodal Reg. No: 689/PR/001/PR/0006/2017-2018/11073
9. Address and email of the interim resolution professional, as registered with the Board	Address: S-505, Saffron Regency, 3001 Ring Road, Parkview Nagar, Ahmedabad, Gujarat-380025 Email: mprasad@rediffmail.com
10. Address and email to be used for correspondence with the interim resolution professional	Address: S-505, Saffron Regency, 3001 Ring Road, Parkview Nagar, Ahmedabad, Gujarat-380025 Email: corp.globmed@rediffmail.com
11. Last date for submission of claims	15/12/2025
12. Classes of creditors, if any, under class (B) of sub-section (5) of section 21, ascertained by the interim resolution professional	N/A
13. Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class (Three names for each class)	N/A
14. (a) Return Forms and (b) Details of authorized representatives (as available at)	(a) Return Forms are available at: <a href="https://ibb.gov.in/home/Downloads">https://ibb.gov.in/home/Downloads</a> (b) N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Global Medicines Ltd. on 05/12/2025.

The creditors of M/s. Global Medicines Ltd. are hereby called upon to submit their claims with proof of their claims to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of such class representative from among the three class wise creditors to be appointed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA.

Submission of false or misleading details of claim shall attract penalties.

Date: 06/12/2025  
Place: Ahmedabad

Mahendra Prasad Jodal  
Interim Resolution Professional  
In the matter of Global Medicines Limited.  
Reg. No: 689/PR/001/PR/0006/2017-2018/11073  
AN No 8/2017-2018

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં

**વેસણું**  
વ્યાજવહી અને સેવોદાયકીય સેવો, આજના તારીખે સેવોદાયકીય સેવો, આગામી કોર્ટમાં